

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) Yes, Sir. The Government has been reports to this effect.

(b) This is a bilateral matter between the Government of the United States and Pakistan.

#### **Establishment of a Shipyard at Paradip**

1360. SHRI SIVAJI PATNAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there was any proposal for the establishment of a shipyard at Paradip;

(b) the report of the Study Team of the shipping Board with regard to the establishment of the proposed shipyard; and

(c) the steps the Government propose to take in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. There was a proposal for the establishment of two new Shipyard—one in Paradip and the other in Hazira before the Government in the Sixth Plan. The above proposal was formulated on the basis of preliminary assessment made by a Techno-Economic Group set up by the Ministry of Surface Transport in 1973 and subsequent Preliminary and Detailed Proj-

ect Reports prepared by the Consultants. However, due to resource constraints and other national priorities, it was not possible to consider establishment of additional shipyard during Sixth or Seventh Plan period.

(c) The Working Group on Eighth Five Year Plan recommended creation of at least one new shipyard in addition to a proposal of augmentation of the shipbuilding capacity of Cochin Shipyard Limited, Cochin. The final picture of the 8th Five Year Plan has not yet emerged and it was not possible to include such a proposal in the Annual Plan 1990-91 and 1991-92 due to acute resource constraints. Pending the finalisation of the 8th Five Year Plan, no further steps are contemplated by the Government at this juncture.

[*Translation*]

#### **Central Assistance for Irrigation Purposes**

1362. SHRI MAHESHWAR SINGH: Will the Minister of WATER RESOURCES be pleased to state the allocation made by the Union Government for providing irrigation facilities in rural areas during 1990-91 and the amount asked for by the States for this purpose, State-wise?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): A statement is enclosed.

#### **STATEMENT**

(*Rs. in crores*)

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Outlay proposed by State (Irrigation Sector)</i>	<i>Agreed Outlay</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	452.64	295.00

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Outlay proposed by State (Irrigation Sector)</i>	<i>Agreed Outlay</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
2.	Arunachal Pradesh	13.65	9.20
3.	Assam	119.91	68.25
4.	Bihar	448.52	376.00
5.	Goa	33.11	28.41
6.	Gujarat	358.50	381.90
7.	Haryana	72.68	99.20
8.	Himachal Pradesh	23.40	25.35
9.	Jammu & Kashmir	40.02	33.59
10.	Karnataka	209.40	209.40
11.	Kerala	79.75	88.45
12.	Madhya Pradesh	411.43	452.71
13.	Maharashtra	441.02	462.02
14.	Manipur	40.64	31.60
15.	Meghalaya	9.38	6.71
16.	Mizoram	3.26	2.62
17.	Nagaland	4.68	3.23
18.	Orissa	287.71	239.38
19.	Punjab	66.06	66.06
20.	Rajasthan	197.69	170.09
21.	Sikkim	1.90	1.90
22.	Tamil Nadu	72.01	73.00

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Outlay proposed by State (Irrigation Sector)</i>	<i>Agreed Outlay</i>
1	2	3	4
23.	Tripura	17.60	14.40
24.	Uttar Pradesh	428.40	462.97
25.	West Bengal	104.76	104.76
Total States		3930.12	3714.70
Union Territories		—	6.61
Grand Total		3930.12	3721.31

#### **Development of Tourism in Himachal Pradesh**

1363. SHRI MAHESHWAR SINGH:  
Will the Minister of TOURISM be pleased to state:

(a) the details of the schemes received by the Union Government from the Himachal Pradesh Government for the promotion of tourism in that State during 1990-91; and

(b) the details of schemes approved by the Government and the funds allocated to the State Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) and (b). Ministry of Tourism has received the following schemes for financial assistance during 1990-91 from Government of Himachal Pradesh:—

1. Zog huts at Manali
2. Wayside facility at Jespa
3. 100 tents for trekking

4. Yatri Niwas at Naina Devi

5. Purchase of Adventure Sport equipments.

The scheme for wayside facility at Jespa has been sanctioned for Rs. 11.59 lakhs, and an amount of Rs. 6.00 lakhs has been released. The scheme for tents has been sanctioned for Rs. 4.80 lakhs and Rs. 4.00 lakhs has been released.

#### **Central Road Fund**

1364. SHRI MAHESHWAR SINGH:  
Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Starred Question No. 304 on 30 August, 1990 and state:

(a) whether amounts are being deposited regularly in the Central Road Fund as per the Central Road Fund Resolution;

(b) if so, whether the accruals in the Central Road Fund have been made available for disbursements;